

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

104. IA/172/2023 C.P.(CAA)/23(MB)2023 C.A.(CAA)/189(MB)2022

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: Parcorp Private Limited

SECTION : 230 -232 of the Companies Act 2013

Presence:

Mr. Manoj Mishra, Counsel for the Applicant

Mr. Gaurav Jaiswal, Counsel for the RD

Mr. Manoj Shirsat, Sr. Counsel a/w. Mr. Abhay Wadhwa, Counsel for
the Income Tax

ORDER

I.A. 172 of 2023

the I.A. has become infructuous and disposed of as such.

C.P.(CAA)/23(MB)2023 IN C.A.(CAA)/189(MB)2022

Heard the counsel for the Applicant. The matter is reserved for orders.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)